

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 778 of 1998

(2)

at New Delhi, dated the 13th April, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE MR. T.N. BHAT, MEMBER (J)

Shri J. Ramakrishna,  
S/o Shri J. Raghavulu,  
R/o Flat No. 327, Himagri,  
Sector 34,  
NOIDA (U.P.)

... APPLICANT

(By Advocate: Shri R. Doraiswamy)

VERSUS

Union of India through

1. The Secretary,  
Ministry of Surface Transport,  
Transport Bhawan,  
Parliament Street,  
New Delhi-110001.

2. The Chairman,  
UPSC,  
Dholpur House, Shahjahan Road,  
New Delhi-110011.

... RESPONDENTS

(By Advocate: Mrs. B. Rana for R-2)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant pray for a direction to respondents to constitute a DPC for making selection for the post of D.G., Light Houses & Light Ships by promotion before resorting to other methods.

2. We have heard applicant's counsel Shri Doraiswamy and Mrs. B. Rana, counsel for R-2.

3. Mrs. Rana has invited our attention to the reply of R-2 (UPSC), [copy taken on record], ~~and~~ (3) Para 3 (vi) & (vii) of which states that respondents have decided to fill up the post of D.G., L&L under primary clause of the Recruitment Rules i.e. on promotion.

4. Mrs. Rana has also stated that the DPC meeting scheduled to meet on 16.4.98 has been cancelled and R-2 (UPSC) is waiting for a detailed proposal from R-1 (Ministry of Surface Transport) and on receipt of which further action would be taken in accordance with Recruitment Rules.

5. In the light of the above, Shri Dora iswamy has very fairly stated at the bar that no further grievance survives in the O.A. and prays for permission to withdraw the O.A. Accordingly the O.A. is dismissed as withdrawn. No costs.

*hym*  
(T.N. BHAT)  
MEMBER (J)

*infopaq*  
S.R. ADIGE)  
VICE CHAIRMAN (A)

/GK/